CP NO.11 (ND)/2010 RT No.20/2016

Mr. Pawan Kumar

... Petitioner

Versus.

M/s Newtech Agro Products Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Gaurav Mankotia, Advocate for petitioner.

Mr. Praveen Gupta, Advocate for Mr. Arun

Saxena, Advocate for respondents No.1 & 5 to 9.

Mr. Praveen Gupta, Advocate submits that the marriage of niece of Mr. Arun Saxena is fixed and seeks adjournment. Otherwise also whole day was consumed in arguments in CP No.10 (ND)/2013 / RT No.28/2016. Therefore, post the matter for arguments to 11.01.2017.

(Justice R.P. Nagrath) Member(Judicial)

Deepa Kaichan (Deepa Krishan) Member (Technical)

December 15, 2016

заіпі